

HIGH COURT OF TRIPURA
AGARTALA

No.F.40(1)-HCT/Judl/Roster/2021/ 99

5th January, 2021

N O T I F I C A T I O N

It is hereby notified that the **Division Bench-I** comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice S. G. Chattopadhyay will sit in Court No.1 **on 06.01.2021 (Wednesday) at 10.30 AM** and will take up **Cont. Cas(C) No.04 of 2021** (*Court on its own motion versus Sri D.C. Dey*). The Single Bench of Hon'ble the Chief Justice will sit after rising of the Division Bench-I.

The **Division Bench-II** comprising of Hon'ble Mr. Justice S. Talapatra and Hon'ble Mr. Justice S. G. Chattopadhyay will sit **on 06.01.2021 (Wednesday)** after rising of the Division Bench-I.

By order,

Sd/-

(V. PANDEY)

REGISTRAR (JUDICIAL)

No.F.40(1)-HCT/Judl/Roster/2021/ 100-127

5th January, 2021

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Secretary, High Court Bar Association, Agartala;
07. The Secretary, Tripura Bar Association, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;

09. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
10. The Assistant Solicitor General of India, Govt. of India, Agartala;
11. The Public Prosecutor, High Court of Tripura, Agartala;
12. The Govt. Advocate, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.


05.01.2021

REGISTRAR (JUDICIAL)